## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 17/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (J)

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ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2016

NAME OF THE PARTIES: Shri D. R. Sharma

V/s.

M/s. Suman Kumar Salhotra & Suman Salhotra

SECTION OF THE COMPANIES ACT: 58-59 of the Companies Act, 1956.

S. No. NAME DESIGNATION SIGNATURE

1. Nipa Stal Advocate

Por Petitioner 22/11/16

Common Order
Co. Appeal No. 17/58-59/CLB/MB/MAH/2015
Co Appeal No. 18/58-59/CLB/MB/MAH/2015
Co. Appeal No. 19 /58-59/CLB/MB/MAH/2015

The Petitioner side is present. The Respondent side is absent in Company Appeals 17 to 19 of 2015. The Petitioner Counsel has reported that the Respondent side has remained absent in the previous adjournments as well as they have not even filed replies to these Appeals. In view of the same, the Petitioner has sought to set these appeals exparte against them.

R1 & R 2 are called absent; hence this case is set exparte against R1 & R2 in Company Appeals Nos.17 to 19 of 2015.

At request of Petitioner side, list this matter for hearing on 4.1.2017.

sd/-

B.S.V. PRAKAŠHKÚMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)